

the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware about the number of Indian enclaves in Bangladesh;

(b) whether drinking water supply to these enclaves is being made by any of the State Governments; and

(c) if so, the facts in details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (c) There are 119 exchangeable and 11 non-exchangeable Indian enclaves in Bangladesh. As all these enclaves are under the administrative control of Bangladesh Government supply of drinking water to them is the responsibility of Bangladesh Government.

Indo-Nepal Relations

7484: SHRI SHRAVAN KUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken to strengthen further the ties with Nepal, including economic, cultural ties, since January, 1993; and

(b) the further steps contemplated being contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Since January 1993 several steps have been taken to strengthen the close economic and cultural ties between India and Nepal. Discussions with Nepal have covered a wide range of activities such as cooperation in the utilisation of water resources and assistance to Nepal for various projects, education and technical assistance have been contin-

ued. India and Nepal exchanged three letters on 16th February 1993 further liberalising the trade and transit regime between the two countries.

In the cultural area, the first meeting of the Board of Directors of the B.P. Koirala India-Nepal Foundation was held in January 1993 to approve various proposals to strengthen cultural and scholarly ties between India and Nepal.

[Translation]

Power Plants in Punjab

7485: SHRI MOHAN SINGH (FEROZPUR): Will the Minister of POWER be pleased to state:

(a) whether there is any proposal under consideration for setting up of new power project and enhancing the capacity of the existing power plants in Punjab;

(b) if so, the details thereof; and

(c) the names of the power projects likely to be commissioned during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Power generating projects under consideration in the state of Punjab include Dhuri Thermal Power Station (1000 MW) Goindwal Sahib Thermal Power Project (500 MW); Shahpurkandi Hydro Electric Project (168 MW) and a hydel project on the Sutlej-Yamuna Link Canal (50 MW). The projects under consideration for renovation and modernisation include UBDC Stages I & III (Hydro 75 MW), Bhatinda TPS Stage-II Units 5 and 6 (420 MW), Bhakra Right Bank (5x120 MW), Dehar (6x165 MW), Ganguwal HEP Units 2 and 3 (2x24.2 MW) and Kotla HEP. Units 2 & 3 (2x24.2 MW).

(c) No power generation project in Punjab is likely to be commissioned in 1993-94.